

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 18th JULY, 2024, 02:30 P.M.

**IA (Comp. Act.)/12/GB/2023
In CP /14/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Aaryan Chilled Infra Pvt. Ltd. 2. Jagdish Sharma Vs Onion Rings Hotel & Resorts Pvt. Ltd. & Nine (9) Others
Under Section	U/s 241-244 of Companies Act, 2013

For Petitioner (s) : Mr. A. Pareek, CS

For Respondent (s) : Mr. B. Debnath, CS, R-7

ORDER

IA (Comp. Act.)/12/GB/2023

Both sides Authorized Representative present.

Matter adjourned to **30.08.2024**.

CP /14/GB/2023

Both sides Authorized Representative present.

List the main CP along with the connected IA on **30.08.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
Deep Chandra Joshi
Member (Judicial)